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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


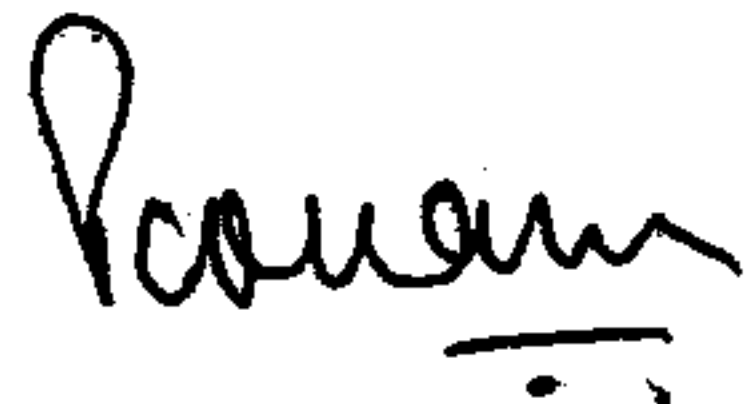

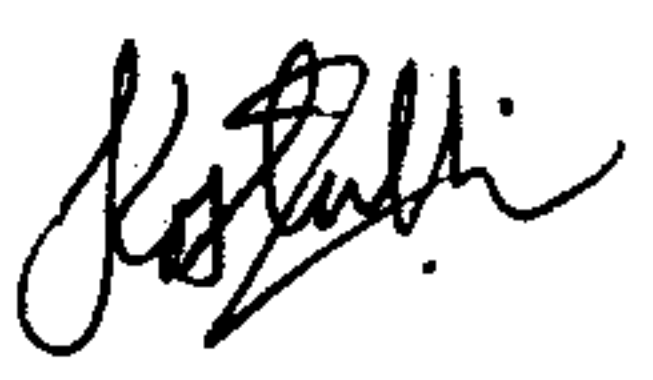
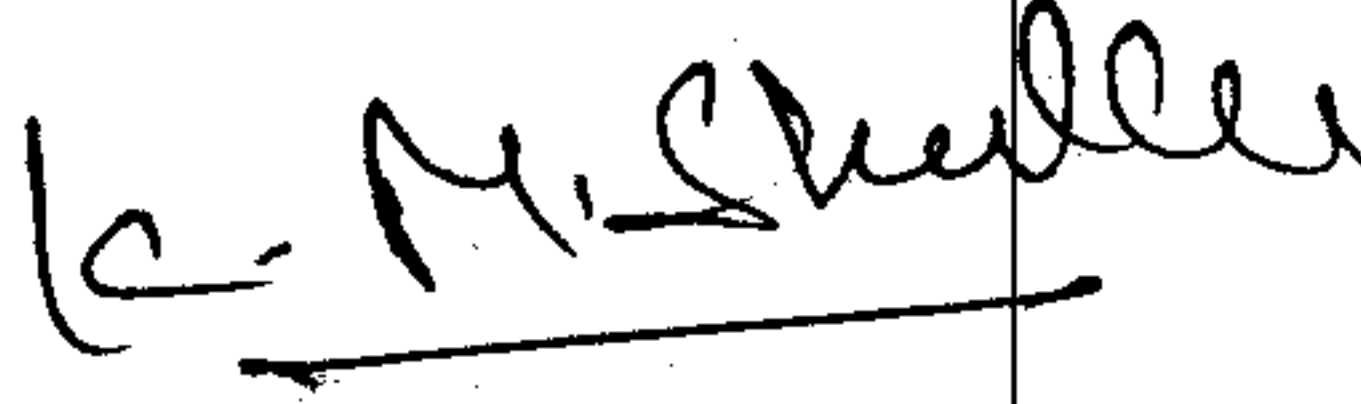
**TP 199-A/2016 with TP No. 199/397-398/NCLT/AHM/2016  
CA. 112/2013 with C.P. No. 198/397-398/NCLT/AHM/2007**

**Coram: HON'BLE MR. BIKKI RAVEENDRA BABU  
MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017**

Name of the Company: Jagran Prakashan Ltd.  
V/s.  
Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Pallav Kumar with Mr. Rohan Shah	Advocate	Resp. No. 2	
2.	Ms. Poonam Mathur with Ms. Trisha Baxi for Singh & Co.	Advocate	Resp. No. 5 & 6	
3.	Ms. Priyanka Parmar For Trivedi's Law Office	Advocate	Resp. No. 7	
4.	Mr. DHRUV DEWAN Mr. KOSTUBH DEVNANI	Advocate "	Petitioner	
5.	Mr. Krishna Mohan Shukla	Adv.	Res. 3	

**ORDER**

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostubh Devnani present for Petitioner.

Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Respondents No.5 and 6. Learned Advocate Mr. Krishna Mohan Shukla present for Respondents No. 3. Learned Advocate Mr. Pallav Kumar with Learned Advocate Mr. Rohan Shah present for Respondent No.2. Learned Advocate Ms. Priyanka Parmar i/b Learned Advocate Mr. Nilesh Trivedi present for Respondent No.7.



It is represented that Learned Senior Counsel appearing for Respondents no. 5 and 6 <sup>are</sup> arguing the matter before Hon'ble High Court of Gujarat and he requested time till 19.12.2017 to continue his arguments.

Learned Counsel appearing for Respondent no. 3 requested time till 20.12.2017.

Hence, list the matter for the arguments of Respondents on 19.12.2017 and 20.12.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 12th day of December, 2017.